

Starred Question No. 175 on the 11th November, 1965 and state:

(a) whether the enquiry regarding the tax liability of Shri Biju Patnaik, ex-Chief Minister of Orissa, has since been completed;

(b) if so, the result thereof; and

(c) the action Government have taken in the matter?

**The Minister of State in the Ministry of Finance (Shri B. R. Bhagat):**  
(a) Enquiries are still in progress.

(b) and (c). Government propose to take such action as the result of the enquiries require and justify.

#### National Defence Remittance Scheme

\*199. **Shri D. D. Puri:**  
**Shri Shiv Charan Gupta:**  
**Shri Karni Singhji:**

Will the Minister of Finance be pleased to state:

(a) whether Government are satisfied with the response of Indians abroad to India's National Defence Remittance Scheme;

(b) if not, the steps taken to revive interest in this scheme and to make more liberal provision; and

(c) the amount remitted by Indians abroad under this scheme so far?

**The Minister of Finance (Shri Sachindra Chaudhuri):** (a) Yes, Sir.

(b) Does not arise.

(c) Rs. 18.58 crores upto 22-2-1966.

#### Uniform Power Rates

\*200. **Shri M. L. Jadhav:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether Government have taken any decision with regard to the uniform rates for power for Industry and Agriculture throughout the country;

(b) if so, the details thereof; and

(c) when it is likely to be implemented?

**The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):**

(a) No, Sir. However as it was felt that agricultural consumers throughout the country should not be required to pay more than 12 paise per unit, it has been decided to subsidise electricity rates for agricultural purposes above 12 Paise per unit to be shared 50:50 between the Centre and the State Governments concerned.

(b) and (c). Do not arise.

#### Sale proceeds of Coal exported to Pakistan

\*201. **Shri Himatsingka:**  
**Shri Rameshwar Tantia:**

Will the Minister of Finance be pleased to state the steps taken or being taken to realise the sale proceeds of coal exported to Pakistan and frozen by the Pakistan authorities during the recent period of hostilities?

**The Minister of Finance (Shri Sachindra Chaudhuri):** Payments against exports of coal from India to Pakistan were to be made by the National Bank of Pakistan through its branch at Calcutta. This bank was granted a moratorium in September 1965 and its assets in India are not adequate to meet all its liabilities, including payments to coal exporters against letters of credit opened in their favour. The question of authorising prorata payments as an interim measure, pending a final decision regarding the future of this bank is under consideration.

#### Foreign Assistance from Abroad

\*202. **Shri Madhu Limaye:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the former Finance Minister had told the